

Name of the Corporate Debtor: M/s V V Multiplex Private Limited (formerly known as Vikas Multiplex Developers Private Limited); Date of Commencement of CIRP: 15.06.2023; List of Creditors as on: 29.06.2023

List of Creditors under regulation 13(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted		% Share in Total Amount of Claims Admitted	Amount of admitted claim for which Guarantee is available	Amount of Claim Not Admitted (Rs.)	Amount of Claims under Verification (Rs.)	Amount of Contingent Claims (Rs.)	Claimant wise details in Annexure	Remarks, if any
		No. of Claims	Amount (Rs.)	No. of Claims	Amount (Rs.)							
1	Secured Financial creditors belonging to a class of creditors	-	-	-	-	-	-	-	-	-	1	
2	Unsecured Financial creditors belonging to a class of creditors	-	-	-	-	-	-	-	-	-	2	
3	Secured Financial Creditors (other than financial creditors belonging to a class of creditors)	1	73,85,30,176	1	73,85,30,176	100	-	-	-	-	3	Corporate Guarantee
4	Unsecured Financial Creditors (other than financial creditors belonging to a class of creditors)	-	-	-	-	-	-	-	-	-	4	
5	Operational Creditor (Workmen)	-	-	-	-	-	-	-	-	-	5	
6	Operational Creditors (Employees)	-	-	-	-	-	-	-	-	-	6	
7	Operational Creditors (Government Dues)	-	-	-	-	-	-	-	-	-	7	
8	Operational Creditors (Other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	-	-	8	
9	Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)	-	-	-	-	-	-	-	-	-	9	
<b>Total</b>		<b>1</b>	<b>73,85,30,176</b>		<b>73,85,30,176</b>	<b>100</b>	-	-	-	-	45.00	-



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Annexure-1

Summary of List of Secured Financial creditors belonging to a class of creditors w.r.t. Form CA

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any	
			Date of Receipt	Amount Claimed	Date of admission/updation	Amount of claim admitted (Rs.)												
<b>Total</b>				0		0		0	0	0			0	0	0			



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Annexure-2

Summary of List of Unsecured Financial creditors belonging to a class of creditors w.r.t. Form CA

Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any	
			Date of Receipt	Amount Claimed	Date of admission/updation	Amount of claim admitted (Rs.)											
<b>Total</b>				0		0		0	0	0	0	0	0	0	0		



Summary of List of Secured Financial Creditors [other than financial creditors belonging to a class of creditors] w.r.t. Form C																	
Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/update on	Amount of claim admitted (Rs.)											
1	Onkara Assets Reconstruction Private Limited	Secured Creditor (FC)	29.06.2023	73,85,30,176	06.07.2023	73,85,30,176	No	100.00	-	0	Annexure-A		0	0	-	-	-
1	<b>Total (A)</b>			73,85,30,176		73,85,30,176		100.00	0	0			0	0	-	-	-

Summary of List of Unsecured Financial Creditors: List of Financial Creditors ( Unsecured )																	
Sr. No.	Name of Creditor	Nature of Claim	Details of Claim		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the	Details of any mutual credit, debts etc. - may be set off against the	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission/update on	Amount of claim admitted (Rs.)											
1																	
1	<b>Total B)</b>																



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Annexure-5

Summary of List of Operational Creditors (Workmen) w.r.t. Form D / E

Sr. No.	Name of Authorized Representative, if any	Name of Workmen	Amount of Claim received		Amount of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Whether under period of twenty-four months preceding the liquidation commencement date?	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any	
			Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)											
<b>Total</b>				0		0		0	0	0	0	0	0	0			



**Annexure-6**

**Summary of List of Operational Creditors (Employees) w.r.t. Form D / E**

Sr. No.	Name of Authorised Representative, if any	Name of Employee	Amount of Claim received		Amount of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Whether under period of twelve months preceding the liquidation commencement date	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Amount of any mutual credit, debts etc. -may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. -may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any	
			Date of Receipt	Amount Claimed	Date of admission/ updation	Amount of claim admitted (Rs.)											
1																	
2																	
3																	
4																	
5																	
6																	
7																	
8																	
9																	
10																	
11																	
12																	
13																	
14																	
15																	
16																	
17																	
18																	
19																	
20																	
<b>Total</b>			-	0	0	0	0	0	0	0	0	0	0	0			



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Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Nature of Claim	Amount of Claim received		Amount of Claim admitted		Contingent	Under Verification	Remarks
			Date of Receipt	Amount Claimed	Date of admission/update	Amount of claim admitted (Rs.)			
0	Total				-		-		-







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Annexure-9

Summary of List of Other Creditors, if any, (Other than Financial Creditors and Operational Creditors) w.r.t. Form F

Sr. No.	Name of Creditor	Nature of Claim	Amount of Claim received				Amount of Claim admitted		Whether related party?	% Share in Total Amount of Claims Admitted	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim inadmissible	Reason for Claim not admitted	Remarks, if any	
			Date of Submission	Amount as per Form	Currency	Amount Converted in Rupees (Rs.)	Date of admission/update	Amount of claim admitted (Rs.)													
<b>Total</b>			0	0	0		0		0	0	0	0	0	0	0	0					

